N O T I C E

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in-person that the **Single Bench** (Original Side/Appellate Side) sitting from 18th May 2026 to 22nd May 2026 has issued following directions:-

1. The Court will assemble on 11:00 AM on 18th May 2026 to 22nd May 2026 after the matters on the board of the Division Bench are over.

2. Circulation praecipe may be submitted to the Associate/Sheristedar before 1:30 PM on the preceding working day of the proposed hearing. For matters sought to be listed on Monday, 18th May 2026, the praecipe shall be submitted strictly before 1:30 PM on Friday, 15th May 2026.

3. No oral mentioning of matters shall be permitted. All praecipes will be placed before the Hon'ble Judge for consideration and only such matters as are permitted, shall be listed on board.

4. The praecipe shall contain following particulars:
   (i) Date of filing of the main proceeding and interim application;
   (ii) Date of the impugned order/notice and/or cause of action;
   (iii) A brief note on the urgency for moving the Vacation Court (not exceeding five lines);
   (iv) Particulars of any order passed by the regular Court granting liberty to move the Vacation Court;
   (v) A statement indicating whether circulation was previously sought and refused during the present vacation period.
   (vi) The applicant shall annex to the praecipe a list of relevant dates and brief written submissions on merits, not exceeding 4 to 5 pages.

5. Incomplete praecipes or praecipes not complying with the aforesaid directions shall not be entertained.

6. Only those matters in which circulation is granted by the Court shall be listed on board.

By Order

Sd/-
(P.P. Jadhav)
I/c Registrar (Judicial-II)
High Court (A.S.), Bombay

Date : 14th May 2026